

Work Programme') during this period was as under:-

Year (Financial)	(In '000 tonnes) Quantity
1977-78	12016
1978-79	9972
1979-80	13030
1980-81* (upto September)	7384

*—Fig res for October, 1980 not available.

News Item captioned 'Superman of the Super Bazar'

988. SHRI MOOL CHAND DAGA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to the news-item appearing in the "Indian Express" dated the 18th August, 1980 under the caption "Superman of Super Bazar";

(b) if so, the basis on which flats were allotted in Munirka by the D.D.A.; and

(c) the action taken so far in this irregularity?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The flats in Munika Residential Scheme were allotted by the D.D.A. to the registered persons as well as to the evictees of Arjun Nagar.

(c) Does not arise.

Bungling in Co-Operative House Building Societies, Delhi

989. SHRI BHIKU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a large number of people had sent representations to the Registrar of Co-operative Housing Societies, Delhi in regard to arbitrary interpolation, addition, deletion and change of priority or exclusion from membership by the office bearers of the cooperative house-building societies;

(b) whether it is also a fact that he had received complaints in regard to the manipulation with the cooperative hous-building societies that membership are changed, new members are inducted and old members are thrown out on ordinary excuses;

(c) what help had been given by the Registrar of the cooperative societies, Delhi to check the office bearers from cheating the members; and

(d) what help is proposed to be made available to the expelled members of the cooperative house-building societies in Delhi?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). Yes, Sir. The Registrar of Cooperative Societies has intimated that complaints of this nature are received by him from time to time.

(c) and (d). Such complaints are inquired into and action taken under the provisions of the Delhi Cooperative Societies Act, 1972 and Delhi Cooperative Societies Rules, 1973, and Bye-laws of the particular society.

A member of a Cooperative Society can be expelled by a resolution of the General Body after seeking approval

of the Registrar, under rule 36 (i) of the Delhi Cooperative Societies Rules, 1973. A member so expelled has a right of appeal to the Lt. Governor, Delhi under Section 76(e) of the Delhi Cooperative Societies Act, 1972.

कानपुर टेलीफोन के कर्मचारियों को मानदेय

990. श्री फूलचन्द वर्मा. क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कानपुर टेलीफोन प्रशासन ने अपने कर्मचारियों में मानदेय के रूप में, 90,000 रु० का वितरण किया है ,

(ख) यदि हां, तो ऐसे दूसरे कार्यालयों के नाम क्या है, जिनमें मानदेय दिये जाने की प्रथा है ;

(ग) उनमें यह प्रथा कब से जारी है, और

(घ) इस पर सरकार की कितनी राशि खर्च होने की संभावना है और इस मबध में पूरा व्योरा क्या है ?

संचार मंत्रालय में राज्य मंत्री (श्री कार्तिक उरांव)) . (क) से (घ). कानपुर और समस्त भारत में फैले क्षेत्रीय कार्यालयों से सूचना एकत्र की जानी है और इसे सभा पटल पर रख दिया जाएगा ।

Post offices with Telegraphic Lines in Cooch-Bihar

992. SHRI PIUS TIRKEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of post offices with telegraphic lines in District of Cooch-Bihar of West Bengal;

(b) whether there is any proposal to open more post offices in Tufanganj Sub-division of Cooch-Bihar District;

(c) if so, what is their number;

(d) whether any applications for opening new post offices in Tufanganj Sub-division of Cooch-Bihar are pending with the authorities concerned; and

(e) if so, by what time it will be opened?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) 37 Post Offices are provided with telegraphic facility in the District of Cooch-Bihar.

(b) Yes, Sir.

(c) 7 proposals for post offices are under examination.

(d) 7 proposals are pending.

(e) The justified post offices will be opened during the next financial year.

Capitation Fee

993. SHRI K. T. KOSALRAM: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state.

(a) the names of State Governments that have approved the charging of capitation fees for admission into Medical and Engineering Colleges run by private people;

(b) whether such capitation fees vary between a local candidate and a foreign candidate; and

(c) whether such institutions are also being given financial assistance by the Centre and State Governments?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) The Government of Karnataka has approved charging